few cashew exporters of Quilon that they faced closure of their business unless the recent directive of the Reserve Bank requiring deposit of 25 per cent, of the value of imports with banks, was relaxed in their favour; and

(b) if so, what action has been taken on the representation?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) Yes.

(b) Imports of raw cashewnuts were exempted under certain conditions, according to an order which was issued by the Reserve Bank of India on the 5th August, 1965. The system of deposits against imports has- since been discontinued for an classes of goods.

INSTITUTE FOR POST-GRADUATE STUDIES IN MEDICINE

•204. SHRI P. K. KUMARAN: Will the Minister of HEALTH be pleased to state:

(a) whether the institute for postgraduate studies in medicine, which was proposed to be set up in Hyderabad, will be started this year; and

(b) if not, what are the reasons for the delay?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) It does not seem likely.

(b) For reasons of financial stringency.

SHORTAGE OF DOCTORS IN RURAL AREAS

•205. SHRI YELLA REDDY: Will the Minister of HEALTH be pleased to state:

(a) whether it $i_{s}\ a$ fact that there is an acute shortage of medical personnel in the rural areas; and

(b) if so, what steps are being taken to meet the shortage?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir.

(b) Most State Governments have taken steps to improve the scales of

pay and other terms and conditions of service such as grant of (i) rent-free accommodation, (ii) N.P.A, (hi) special allowance etc. to attract more medical personnel to the rural areas.

IRRIGATION PROJECTS

*206. SHRI S. K. VAISHAMPAYEN: Will the Minister 'of IRRIGATION AND POWER be pleased to state:

(a) whether all the States have sent by the 1st February, 1965 appraisals of all projects scheduled to produce substantial irrigation potentials by June 1969 as decided at the Ninth Irrigation and Power Seminar; if so, the names of those States; and

(b) the details of advance action proposed to he taken to complete the irrigation targets fixed for Gandhiji's Birth Centenary?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) The States of Rajasthan, West Bengal, Kerala, Assam and Gujarat have furnished a preliminary appraisal. Other States are being reminded.

(b) When the States formulate their proposals, all possible assistance would be extended to them to achieve the targets.

SUBMISSION OF AUDITED ACCOUNTS BY B.S.S.

*207. SHRI FARIDUL HAQ AN-SARI; Will the Minister of PLANNING be pleased to refer to para 14 of the Public Accounts Committee (1964-65) Thirty-Fourth Report and state whether Bharat Sevak Samaj has since submitted consolidated and duly audited accounts of all the years during which it received grants from Government?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Not yet. The Public Accounts Committee had recommended that a timelimit of six months may be allow_ed to the Bharat Sevak Samaj for the submission of consolidated and duly audited accounts in respect of the earlier years,